

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 05.04.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1468 of 2019	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.  <b>With</b>	R.B. Phookan	Abhijeet Sinha Ankita Baid-R1 P.K. Sachdeva-R3
2.	Comp. App. (AT) (Ins) No. 1473 of 2019	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	R.B. Phookan	Abhijeet Sinha Ankita Baid-R1 P.K. Sachdeva-R3

### For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 363 of 2022 <b>(With Defects)</b>	Zexus Air Service Pvt. Ltd. & Anr. Vs. Capt. Samuel Tarig Omer Ahmad	Aman Vachher	
4.	Comp. App. (AT) (Ins) No. 365 of 2022 <b>(With Defects)</b>	Arun Kumar Jain Ex-Director P. K. Industries Pvt. Ltd. Vs. Rakesh Bhatia (Liquidator of P. K. Industries Pvt. Ltd.)	Manan Batra	
5.	Comp. App. (AT) (Ins) No. 370 of 2022	Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash Vs. Orris Infrastructure Pvt. Ltd.	Sanjay Bhatt	
6.	Comp. App. (AT) (Ins) No. 371 of 2022	Sharavan Kumar Vishnoi Vs. Upma Jaiswal & Ors.	Abhishek Anand	
7.	Comp. App. (AT) (Ins) No. 374 of 2022	Kumari Durga Memorial Sansthan Vs. Shravan Kumar Vishnoi & Ors.	Aditya Madaan	

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By order of Hon'ble Chairperson  
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